

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).26965/2012

SANTA LAL (D) TR.LRS. & ANR.

Petitioner(s)

VERSUS

M/S FIRM REKH CHAND GANPAT RAI FIRM&ORS

Respondent(s)

(With appln(s) for bringing LRs on record and prayer for interim relief and office report)

Date: 31/07/2013 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Subramonium Prasad,Adv.

Mr.Rajat Khattry,adv.

Mr.Varun Tandon,adv.

For Respondent(s)

Ms.Samita Jain,adv.

Mr. Rameshwar Prasad Goyal,Adv.

UPON hearing counsel the Court made the following
O R D E R

Respondent No.1-6 have filed counter affidavit. Respondent No.8 is awaited. The substitution application is defective. Granted time for curing the defects.

List the matter on 20.09.2013.

		(Sunil Thomas)	
		Registrar	